

OFFICE OF THE LD. PRINCIPAL DISTRICT & SESSIONS JUDGE (HQ's): DELHI

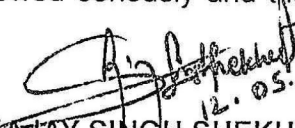
OFFICE ORDER

With the approval of Ld. Principal District & Session Judge (HQ's), Delhi the following Posting & Transfer of driver is being made with immediate effect:-

SN	Name of the Driver	From	To
1.	Sh. Brahamjeet Singh, S/o Sh. Charan Singh EC:10009/62436285	Pool Car Section, Tis Hazari Courts, Delhi	O/o The Principal Judge (HQ's)/H.O.D, Family Courts, Dwarka, New Delhi. (in Diverted Capacity)

Note:-

- Concerned driver is directed to takeover and handover the charge of respective vehicle immediately.
- Non-compliance of the abovesaid direction/order shall be viewed seriously and the erring driver will be liable for suitable disciplinary action.

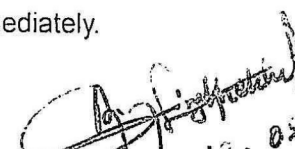

12.05.2023
(AJAY SINGH SHEKHAWAT)
Office-in-Charge
Pool Car Section,
Tis Hazari Courts, Delhi

No 37615-626 /Pool Cars/T & P/THC/2023

dated 12 MAY 2023

Copy forwarded for information and necessary action to:-

- The PS to Ld. District & Sessions Judge (HQs), Room No. 302A, Tis Hazari Courts, Delhi.
- The PS to The Principal Judge, (H.Q.s)/H.O.D, Family Courts, Dwarka Sector -10, New Delhi.
- The Senior Administrative Officer (Judl.)/Branch Incharge, Administration Branch (III), Tis Hazari Courts, Delhi.
- The A.O., Accounts Branch, Tis Hazari Courts, Delhi, Website committee (English & Hindi), Tis Hazari Courts (Central) Delhi.
- Personal File Admin. Branch III, Tis Hazari Courts, Delhi.
- Dealing Assistant (Leave, ACR seat, Service book seat, Layer Seat), Admn. III, Central (THC), Delhi.
- The Drivers concerned with the directions to comply the order immediately.


12.05.2023
Office-in-Charge
Pool Car Section,
Tis Hazari Courts, Delhi